## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3286 ANSWERED ON:11.02.2014 ILLEGAL PARKING Alagiri Shri S. ;Singh Shri Ratan

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that a large number of illegal parking lots are running in the NCT of Delhi;
- (b) if so, the details thereof and the total number of illegal parking lots running in the NCT of Delhi;
- (c) whether the Government has received complaints regarding running of such parking lots in connivance with the Delhi Police personnel and parking mafia;
- (d) if so, the total number of such complaints received and the details of the action taken against the guilty Delhi Police personnel and parking mafia during each of the last three years and the current year; and
- (e) the steps taken by the Government to register all the complaints received from the public and to stop illegal parking in Delhi?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) The South Delhi Municipal Corporation(SDMC) has reported that one illegal parking was running at Municipal land in Green Park Extension and an FIR has been lodged with the concerned Police Station against the unauthorized operators.

The East Delhi Municipal Corporation (EDMC) has reported that one illegal parking was running at outside area of District Court, Karkarduma allegedly under the banner of Shahdara Bar Association. The matter was taken up with Delhi Traffic Police.

The North Delhi Municipal Corporation (NDMC) has reported that no such illegal parking lot is available in their area.

New Delhi Municipal Council (NDMC) has informed that no illegal parking is running in its area.

- (c) & (d) During the years 2011, 2012, 2013 and 2014(up to 31.01.2014) four complaints of running of illegal parking lots in connivance with Delhi Police personnel were received. However, during the inquiry the allegations leveled in three complaints were not sustained. Regarding unauthorized car parking site near Manglam Place, Plot No.16, M2K Complex, Rohini allegedly run by one contractor in connivance with Delhi Police personnel an FIR u/s 7/8/13 POC Act and 468/471/120B IPC was registered in police station, Rohini South on 24.3.2011.
- (e) Whenever any such complaint come to the notice, the same is forwarded to Delhi Police by the concerned Delhi Municipal Corporation(DMC) for appropriate action. The Corporations also make survey of the sites along with the enforcement team and make site maps of those sites, if found feasible for parking sites. These identified parking sites are allotted to the contractors through open tender basis after getting NOC from the Delhi Traffic Police. A call centre has also been started to register complaints.